

(b) how long were the breaches that repeatedly occurred in 1965 and 1966;

(c) how much further high and wide, the embankment is contemplated to be made in view of the flood of 1966; and

(d) the length and breadth of the Western Kosi Canal and the estimated cost thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The Kamla Balan embankment has a length of 70 km. on the right bank and 61 km. on the left bank. It has, on an average 10 ft. width at the top, 65 ft. width at the bottom, and an average height of 11 ft.

(b) Three breaches occurred in left embankment in 1965, as well as in 1966. The aggregate length of these breaches in 1966 was 1065 ft.

(c) The State Government have in hand raising of the embankment over a length of 5 miles upstream of the railway bridge to 5½ feet above the high flood level of 1966. The average section of the raised embankment will be 10 feet at the top, with average bottom width of 100 ft.

(d) The scheme is yet to be fully investigated. The length of the main Canal will be about 70 miles with a bed width of about 200 feet. On present investigation, the length of the entire Canal system (excluding the water Courses) will be about 800 miles. The bed width will vary between 200 ft. and 5 feet. The estimated cost as per 1960 estimate is Rs. 1349 lakhs excluding cost of water courses. A rough revision indicates that the estimate may now go up to about Rs. 20 crores.

Flood Control Schemes in Maharashtra

270. Shri D. S. Patil: Will the Minister of Irrigation and Power be pleased to state:

(a) the amount of loan asked for by the Maharashtra Government for

flood control schemes for 1966-67 and 1967-68 and for electrification of rural areas in the current financial year; and

(b) the amount sanctioned so far by the Central Government?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). Requests for financial assistance for flood control measures and rural electrification for 1967-68, are yet to be received from the State Government. For 1966-67, the Government of Maharashtra sought a loan assistance of Rs. 2.22 lakhs for flood control schemes but no loan was sanctioned for this purpose, as available Central assistance for the year 1966-67 was allocated to other sectors.

Industries in Manipur in Fourth Plan

271. Shri M. Meghachandra: Will the Minister of Planning be pleased to state:

(a) the industries and projects that are being taken up in Manipur during the Fourth Five Year Plan;

(b) what is the outlay for industry, project-wise;

(c) whether any work has been taken up towards the setting up of the industry or installing the project and the progress made so far;

(d) whether, in view of the proposed pruning of the plan outlay by a substantial amount, any of the proposed industry or project will be affected; and

(e) if so, to what extent?

The Minister of Planning, Petroleum and Chemical and Social Welfare (Shri Asoka Mehta): (a) to (c). Proposals for the establishment of a spinning mill and a cement factory in Manipur have been tentatively included in the Fourth Plan, subject to detailed techno-economic studies. A provision of Rs. 150 lakhs has been tentatively made for this purpose under Large & Medium Industries. In

addition a provision of Rs. 100 lakhs has been made for village and small industries. The techno-economic studies on the spinning mill and the cement factory are currently in progress.

(d) and (e). The Fourth Plan programmes are currently being reviewed and no final decision has been taken.

C.H.S. Doctors

272. **Shri M. Meghachandra:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether any new list of Central Health Service Doctors which affect the seniority cadres of the doctors of Manipur has been drawn up;

(b) if so, the basis and factors taken into account in drawing up the list;

(c) whether applications complaining of supersession of junior doctors over seniors have been received; and

(d) if so, the action taken thereon?

The Deputy Minister in the Ministry of Health and Family Planning (Shri B. S. Murthy): (a) and (b). Lists of officers including those in Manipur appointed to the Central Health Service upto the 9th September, 1966 approved for appointment to the various revised grades of the Service have been prepared in accordance with the provisions of Rule 7 read with Rule 7A of C.H.S. Rules, 1963, as amended by the C.H.S. (Amendment) Rules, 1966.

(c) and (d). Representations against exclusion of names from the Service and fixation of seniority have been received from some officers. Decisions on the representations will be taken in due course.

Income Tax Office at Jharsuguda

273. **Shri Dhirendranath:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that an Income-tax Office was functioning at

Jharsuguda (Orissa) sometime back for the benefit of assesses; and

(b) if so, the reasons for shifting the Office to Sambalpur, (Orissa) causing great hardship to the Income-tax Payees?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Deasai): (a) Yes, Sir.

(b) The Income-tax Officer at Jharsuguda had jurisdiction originally over two Districts, namely, Sundargarh and Sambalpur and the office was located at Jharsuguda because it was convenient to the assesses of both the Districts. A new Income-tax Office was opened at Rourkela for Sundargarh district. Therefore, the Income-tax Office for Sambalpur was shifted to Sambalpur which is the Headquarters of the District.

Development of Goa

274. **Shri N. Sreekantan Nair:** Will the Minister of Planning be pleased to state:

(a) the total amount allotted to Goa during the first year of the Fourth Five Year Plan;

(b) whether Government have prepared any special developmental programme for implementation in Goa; and

(c) whether there is any programme to develop the Mormugoa Port Area?

The Minister of Planning, Petroleum and Chemical and Social Welfare (Shri Asoka Mehta): (a) Rs. 6.11 crores.

(b) In the discussion held in December, 1966 with the Lt. Governor, Goa, Daman & Diu the Fourth Plan outlay was agreed at Rs. 40.24 crores.

(c) A detailed project report for the development of Mormugoa Port in the Fourth Plan has been drawn up at an estimated cost of Rs. 28.87 crores. The Central sector of the draft Fourth Five Year Plan includes a provision of Rs. 15 crores on account of this project.